Declaration of Assets and Liabilities

	*	eclaration				
_					Year2	025
1	ITANKAT!	WIJAR ST	MCnt tson/	daughter/wife	or Magend	drakum
Saec	30	vears.	belonging t	· Bihax	Legisla:	tixe Ass
serv	I. TANKAT V	working se	770	FICE A	ttendan	+
Stories :						
give	herein below the	details of the	assets (imn	novable, mova	ble, bank bala	nce, etc.) of
mys	elf, my spouse and	dependants	*:			
A.	Baballa of save	abla sceate				
7.8	Details of mov	是是13年,至20年11年				the state of the s
a line	(Assets in joint	NAME OF THE PERSON OF THE PERS	A CONTRACT OF THE PARTY OF THE		ership will also	have to be
giver	(Assets in joint	name Indical	ting the exte	Ahaan	ership will also	have to be
giver	(Assets in joint	name Indical	Rightung	Singh Dependent-1	Dependant-2	Dependant-
give	(Assets in joint n)	name indicat	Rualung Spouse Name(S)	Ahaan Singh Dependant-1 Name		
giver	(Assets in joint	name indicat	Rightung	Ahaan Singh Dependant-1 Name	Dependant-2	Dependant-
giver Sr. No. (i)	(Assets in joint) Description Cash	name indicat	Rualung Spouse Name(S)	Ahaan Singh Dependant-1 Name	Dependant-2	Dependant-

No.			Name(S)	Name	Name	Etc. Name
(1)	Cash	5000/-	20000/-			
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4504				
(iii)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Postal (R.D) Saving 2000m	-		
(v)	Motor Vehicles (details of make, etc.)	Hero COZ Xtreme Honda Hincos	Honda Amaze Car		Sanna a san a	Harman Samuel Marian Samuel
(vi)	Jewellery (give details of weight and value)		2019-200 12884028 Cupld-			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1900	cultura	*	P	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ran	d'in V	illast.	-	
(114)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Para Rajiv	maga Maga Mo-16 a-24			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					- 122 - 122 - 123 - 123
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	2 DALLES - 12 DALL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	And the second s	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Panika J. Kr. Sing.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	LVMPS19A3Q	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		and the state of t

GPF/CPF/PRAN No.	:-	110135365128
Gender	:-	M/F)
Date of Birth	i ko	01 0 3 1 9 9 A (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:•	Bihar Legislative Assembly Sectit (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	(-	Ara
I hereby d knowledge and be	eclare lief.	that the above details are true to the best of my

Place: Patna.....

Date: 13/02/2025

Signature TANKAT KY: Sigh:

Name of Employee: PANKAT KUMAR SENICH.

Designation: Office Attendant

Department: Bibax Legislative Assembly.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

TANKAJ Kr. Sing.